

who are interested in this. With regard to the internal or inland fisheries, we do not want to enter the field.

Shri Shivaji Rao S. Deshmukh: May I know whether any fishing deal is under contemplation for technical collaboration as regards deep-sea fishing?

Shri A. M. Thomas: It is with that idea in view that this Corporation has been primarily proposed.

Dr. P. S. Deshmukh: May I know whether the Ministry has already made up its mind not to allow the co-operatives or purchase shares and have a chance to develop themselves?

The Minister of Food and Agriculture (Shri S. K. Patil): That is a good suggestion. We shall consider it but the details of it have not yet been finalised.

Export of Milch Cows

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*408. { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri B. K. Das:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Punjab Government have banned the export of milch cows to other States; and

(b) if so, the reason therefor and the steps Government are taking to meet the demand of other States for these milch cows?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) No.

(b) Does not arise.

Shri Subodh Hansda: May I know whether Government have any account of the exported milch cows so far from other States and whether they are giving equal service as they used to give?

Shri Shinde: State-wise details have not been worked out. But an expert

committee which was set up by the Central Council of Gosamwardhan has examined the problem of export of milch cattle from Punjab and it has found that about 60,000 cattle are exported from Punjab every year.

Shri Subodh Hansda: May I know whether Punjab is the only State from which milch cows are exported to other States or there are other States also?

Shri Shinde: Milch cattle are there in all the States. Inter State movements of cattle take place in all parts of the country. In Punjab that there are some special breeds and they are exported to some other States.

श्रीमती जयाबन शाह : क्या यह सही है कि हमारे देश में विदेशी लोग आ कर अच्छी से अच्छी गाएँ खरीद कर ले जाते हैं ? यदि हाँ, तो उसको रोकने का गवर्नमेंट क्या प्रबन्ध कर रही है ?

Shri Shinde: No, Sir; there are restrictions so far as exports to other countries are concerned.

श्री प्रकाशवीर शास्त्री : क्या मैं जान सकता हूँ कि पंजाब के हरियाना क्षेत्र की गाएँ, जो हमारे देश के अन्दर ऊँची कोटि की नस्ल की मानी जाती हैं, उनकी सुरक्षा के लिये भी आपके मंत्रालय की ओर से कोई विशेष व्यवस्था की जा रही है ?

Shri Shinde: The measures are under contemplation. The committee which examined this question have made some recommendations and those recommendations have been commended to various States.

Agricultural Production

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*409. { **Shri G. Mohanty:**
Shri A. K. Gopalan:
Shri P. Kunhan:
Shrimati Vimla Devi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are providing funds to State Governments to

take special measures to step up production in agriculture;

(b) whether State Governments have submitted scheme for this purpose; and

(c) if not, what is the basis of this disbursement?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). Schemes necessary for increasing agricultural production have already been included in the States' Plans and are being implemented by the State Governments. During the current year (1962-63) with a view to enable the State Governments to take up additional programmes of minor irrigation and soil conservation an additional allocation of Rs. 9.72 crores, over and above the State Plan ceilings, has been approved on the basis of the proposals received from the State Governments.

For the year 1963-64, the State Governments have been asked to make within the overall State Plan ceilings for 1963-64 higher allocations for the sub-heads of agricultural production, minor irrigation and soil conservation and agricultural component of the budget for Community Development Programmes, amounting in the aggregate to a substantially higher figure than the revised estimates for 1962-63.

Shri Rameshwar Tantia: May I know whether it is a fact that in spite of the efforts made by Government, the jute price has gone down in Bihar and Assam and if so, what steps are Government taking to see that the production of jute does not fall down next year?

Dr. Ram Subhag Singh: We are taking all possible measures.....

Mr. Speaker: That is a different question.

Shri Venkatasubbaiah: Apart from the allocations for minor irrigation programmes that are being given to the State Governments, may I know

whether any financial assistance is being given for sinking wells under the well-subsidy scheme to step up agricultural production in the States?

Dr. Ram Subhag Singh: It is also being simultaneously done. In regard to the State of Andhra Pradesh from where the hon. Member hails, we are trying to meet all the requirements that are being sent here by the State Government.

श्री विभूति मिश्र : अभी माननीय मंत्री जी ने बतलाया कि माइनर इरिगेशन के लिये सब इन्तिजाम हो रहा है। मैं जानना चाहता हूँ कि इसमें जो रेड टेपिज्म हो रहा है जिस के कारण माइनर इरिगेशन का काम नहीं हो पाता, उसको जल्द से जल्द दूर करने के लिये सरकार क्या कोशिश कर रही है ?

डा० राम सुभग सिंह : माननीय सदस्य का बिहार सरकार पर बहुत ज्यादा प्रभाव है। मैं उनका आभार मानूँगा अगर वह बिहार सरकार को सुझाव दे कर जो उनके जिले में रेड टेपिज्म होता है उसको दूर करावे जो कुछ उनके जिले के लिये यहां से करना सम्भव हो सकता है वह बतलावे। अगर सम्भव होगा तो वह भी किया जाएगा।

अध्यक्ष महोदय : मैं सलाह दूँगा कि मेम्बर साहब और वजीर साहब दोनों मिल जायें तो काम हो जाएगा।

Shri D. N. Tiwary: What is the result of package programme? What about the extension of the programme to other districts also?

Dr. Ram Subhag Singh: About the package programme, the result is in my opinion quite satisfactory. The production has generally increased by about 21 per cent in certain areas. In Shahabad perhaps it has gone up by a little more percentage. Regarding its extension, we are going to extend the package programme in regard to production of millets and

bajra in the district of Saran, from where the hon. Member hails. We are also going to extend it in regard to paddy production to four other districts of Bihar, viz., Darbhanga, Santal Parganas, Ranchi and Gaya.

Shri Ranga: Are Government aware that paddy yields in quite a number of delta districts of Andhra Pradesh have gone down by as much as 50 per cent. because of the ravages of stem borer and various other troubles?

Dr. Ram Subhag Singh: It is correct that in Andhra Pradesh and particularly in the delta districts due to stem borer paddy production has gone down by a slight percentage, but it has gone down mostly due to heavy rains in the delta districts. We are taking all precautions against stem borer and we are also examining whether it will be possible to set up an institute there to study this problem.

Shri A. K. Gopalan: May I know whether there are any new schemes for strengthening the distribution of fertilisers, seeds and credit?

Dr. Ram Subhag Singh: About fertiliser, as the hon. Member knows, it is being distributed, mostly through co-operatives, but wherever there is any weakness we are prepared to set up other institutions and we have, of course, recommended to the State Governments to take resort to that. With regard to the State of Kerala, we are giving all possible and sympathetic attention to any suggestion that comes from there. If the hon. Member has anything in mind he may kindly intimate us and we shall look into it.

Shri P. R. Patel: In spite of all the measures we have taken up till now, I would like to know the reasons why our yield per acre is much less than in other countries. Is it because of the price incentive that is wanting?

Dr. Ram Subhag Singh: Price incentive is also one of the factors. We wanted to give that incentive also by giving a slight margin. But, as the hon. Member knows, in a democracy

we have to consult so many interests and it was not possible to do that. There are certain other causes also for the per acre yield to be less here. Supply of fertiliser, green manure and better agriculture practices are bound to increase our agricultural production.

Enquiry into Railway Accident

*411. **Shri Hari Vishnu Kamath:** Will the Minister of Railways be pleased to state:

(a) whether the inquiry into the accident of 11th November, 1962, resulting in the death of several roof-travelling passengers, on the Gora bridge between Manjhi and Bakulah stations on the Chapra-Varanasi line has concluded; and

(b) if so, its findings and conclusions?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). The Additional Commissioner of Railway Safety, Lucknow has concluded his enquiry. According to his provisional findings, the accident was due to the rash and heedless behaviour of the passengers who were travelling in an unauthorised manner on the roofs of the coaches, in violation of the provisions of Section 118(2) of the Indian Railway Act, 1890.

Shri Hari Vishnu Kamath: Has the Additional Commissioner enquired into the fact whether any effort was made by the Railway authorities, using force if necessary in the interest of the passengers themselves, to make them descend from the roofs?

Shri S. V. Ramaswamy: The passengers were warned not once but three times. They were warned at the earliest station, Chapra itself, where the train was delayed for 30 minutes and most of them were got down. Again, near the Rewalganj Station the train was stopped and the passengers asked to get down. Subsequently, after the train just passed the home signal the train was stopped and they were asked to get down.